

# RAJYA SABHA

*Friday, the 29th November, 2019/8 Agrahayana, 1941 (Saka)*

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

## PAPERS LAID ON THE TABLE

### **I Notification of Ministry of Commerce and Industry**

### **II Report and Accounts (2018-19) of Pharmexcil, Hyderabad and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI SOM PARKASH): Sir, I lay on the Table—

- I A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 3954 (E), dated the 31st October, 2019, publishing the Tea Waste (Control) Amendment Order, 2019, under sub-sections (3) and (5) of Section 30 of the Tea Act, 1953.

[Placed in Library. *See* No. L.T. 1085/17/19]

- II A copy each (in English and Hindi) of the following papers
  - (a) Fifteenth Annual Report and Accounts of the Pharmaceuticals Export Promotion Council of India, (Pharmexcil), Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 827/17/19]

### **Reports and Accounts of various NIPER for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND  
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI  
V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Mansukh Mandaviya, I lay  
on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:—

- (i) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.

[Placed in Library. *See* No. L.T. 1011/17/19]

- (ii) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Hajipur, Bihar, for the year 2017-18, together with the Auditor's Report on the Accounts. [Placed in Library. *See* No. L.T. 1010/17/19]

- (b) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, Punjab, for the year 2017-18, together with the Auditors Report on the Accounts.

[Placed in Library. *See* No. L.T. 1009/17/19]

- (iii) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Raebareli, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. *See* No. L.T. 1008/17/19]

#### **Notification of Ministry of Consumer Affairs, Food and Public Administration**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अधीन मूल अधिसूचना में कतिपय प्रविष्टियों का प्रतिस्थापन करने के लिए अधिसूचना सं. का.आ. 371 (अ), दिनांक 8 फरवरी, 2017 का संशोधन करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (खाद्य और सार्वजनिक वितरण विभाग) की अधिसूचना सं.का.आ. 3443 (अ), दिनांक 24 सितम्बर, 2019 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ। [Placed in Library. *See* No. L.T. 1043/17/19]

#### **I Notifications of the Ministry of Agriculture and Farmers Welfare**

#### **II Report and Accounts (2018-19) of KCDC Ltd., Mangaluru and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS' WELFARE (SHRI PARSHOTTAM RUPALA): Sir, I lay on the Table—